

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 111
689/2016

IN THE MATTER OF:

Emmar Developers Ltd. and Emmar MGF Land Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 17.09.2020

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner(s):-

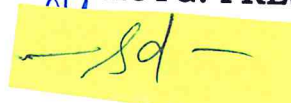
Mr. Sudipto Sarkar, Sr. Adv. with Mr.
Amar Gupta, Mr. Divyam Aggarwal, Mr.
Daksh Ahluwalia, Mr. Gaurav Arora,
Mr. Ashish Joshi, Adv.
Dr. U.K Chaudhary, Sr. Adv. with Mr.
Gaurav Mitra, Ms. Manisha
Chaudhary, Ms. Shriya Ray Chaudhari,
Adv.

ORDER

This matter will be taken up for hearing only after the hearing in
173/241-242/PB/2019 is over, until such time this matter would
remain tagged along with CP 173/241-242/PB/2019.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)